

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1851/17/20]

**Report and Accounts (2017-18) of the RGNIYD, Sriperumbudur, Tamil Nadu and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJJU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1875/17/20]

**Notification of the Ministry of Shipping**

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963, a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping:—

- (1) G.S.R. 06 (E), dated the 2nd January, 2020, publishing the Kandla Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2020.
- (2) G.S.R. 27 (E), dated the 13th January, 2020, publishing the Chennai Port Trust (General Provident Fund) Amendment Regulations, 2020.

[Placed in Library. See No. L.T. 1887/17/20]

**Public Enterprises Survey (Vol. I and II) for the year 2018-19**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND